

Annexure - 7
Name of the corporate debtor: Tenny Jose Limited.; Date of commencement of CIRP 21.12.2021; List of creditors as on: 01.06.2022.

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of continuing claim		Amount of any mutual dues, that may be set-off		Amount of claim under verification		(Amount in ₹)		Remarks, if any
	Department	Goverment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of continuing claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Amount of claim not admitted			
1	Commissioner Central Excise (GST)		18/3/2022	5,19,95,796.00	5,19,95,796.00	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL			NIL
2	DRI		28/01/2022	5,10,34,637.85	5,10,34,637.85	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL			NIL
3	Customs Kochi		18/3/2022	72,49,96,792.00	72,49,96,792.00	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL			NIL
4	Customs Calcutta		3/3/2022	40,55,574.00	NIL	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL			NIL
5	ESI		22/3/2022	36,304.00	36,304.00	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL			NIL
6	Assistant Commissioner Trichy		22/3/2022	761,885.00	761,885.00	Operational Creditor	NIL	NIL	NIL	NIL	NIL	NIL	NIL			NIL
TOTAL				832,880,988.85	828,825,414.85											

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